

**COURT-II**

**Before the Appellate Tribunal for Electricity  
(Appellate Jurisdiction)**

**APPEAL NO. 70 OF 2014**

**Dated: 03<sup>rd</sup> November, 2015**

**Present: Hon'ble Mr. Justice Surendra Kumar, Judicial Member  
Hon'ble Mr. I.J. Kapoor, Technical Member**

**In the matter of:-**

**Indian Power Corporation Ltd.**

**... Appellant(s)**

**Versus**

**West Bengal Electricity Regulatory Commission**

**...Respondent(s)**

Counsel for the Appellant (s) : Mr. Vaibhav Joshi

Counsel for the Respondent(s) : Mr. Pratik Dhar, Sr. Adv.,  
Mr. Paramhans and  
Mr. C.K. Rai, for WBERC

**ORDER**

Reply filed today on behalf of the State Commission be taken on record.  
Learned counsel for the appellant prays for and is granted three weeks' time to  
file rejoinder.

Post this Appeal for hearing on **11<sup>th</sup> January, 2016.**

**(I.J. Kapoor)**  
**Technical Member**  
rkt/dk

**(Justice Surendra Kumar)**  
**Judicial Member**